

**DECLARATION OF ASSETS OF MR. JUSTICE AJAY KUMAR
MITTAL, HIS SPOUSE AND DEPENDANT SON AS ON 31.3.2010**

1. Immovable Property

(A) Self

- | | | | |
|-------|--|------|---|
| (i) | Residential Flat No. 398-A,
Block A, Palam Vihar,
Gurgaon. | (i) | Share = 2/3 rd |
| | | (ii) | Purchased on 28.1.91 |
| (ii) | Commercial Flat in Fortune
Arcade, Sector-18,
Noida. | (i) | ½ share |
| | | (ii) | Purchased on 28.12.96 |
| (iii) | House No. 26, Sector 4,
Chandigarh
(Gifted by grandfather to my
father. Received from father) | (i) | Plot allotted by Govt.
in 1952 to grand-
father Late Shri
Shamair Chand, Bar-
at-law. |
| (iv) | Commercial Flat No. 508
in 19, Rajendra Place,
New Delhi. | (i) | 1/4 th share |
| | | (ii) | purchased on 5.3.75 |

(B) Spouse

- | | | | |
|------|--|------|---|
| (i) | Residential Flat No. 398-A,
Block A, Palam Vihar,
Gurgaon. | (i) | 1/3rd share |
| | | (ii) | Purchased on 28.1.91 |
| (ii) | Commercial Flat No. 508
in 19, Rajendra Place, | (i) | 1/4 th share |
| | | (ii) | received by
inheritance from her
mother-in-law. |

II Motor Vehicles

- (i) Honda City 1.3 Exi purchased in June, 2001
- (ii) Maruti Zen purchased in March, 2003

III Ornaments and other valuables

(A) Self

- (i) about 10 tolas of gold items like ring, chain and sovereigns.

(B) Spouse

about 50 tolas of gold jewellery received as Istridhan from

parents and in-laws.

IV Bank Deposits, Fixed Deposits, Shares, Public Provident Fund, GPF, debentures, mutual funds etc.

(A) Self:

- (i) Savings Bank A/cs : 32,00,000/- appx.
- (ii) G.P.F. A/c : 28,53,000/- appx.
- (iii) PPF A/c : 33,55,000/- appx.
(A/c opened on 16.7.1980)
- (iv) Bank FDRs : 39,00,000/-
- (v) 1500 equity shares of Hind Unilever Ltd. held since 1987 and 1991.
- (vi) 4 equity shares of Paushak Ltd. held since 1980.
- (vii) 150 equity shares of Scindia Steamship Navigation Co. Ltd. held since 1978.

(B) Spouse

- (i) PPF A/c : 18,49,000/- appx.
(A/c opened on 27.11.1984)

(C) Dependant - Son

- (i) PPF A/c : 7,03,000/- appx.
(A/c opened on 17.7.1989)

Place:- Chandigarh
Date:- 31-03-2010

sd/-
(AJAY KUMAR MITTAL)